of 1500

given)

Declaration of Assets and Liabilities

	Year
	I, DULART DEVI , sent/daughter/wife of LATE - LAL BIHARI MAHT
ageo	years, belonging to BIHAR VIDHAN SABHA, PATARA
serv	ice and presently working as OFFICE ATTENDANT
give	herein below the details of the assets (immovable, movable, bank balance, etc.) of
mys	elf, my spouse and dependants*:
A.	Details of movable assets
	(Assets in joint name indicating the extent of joint ownership will also have to be

(2)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash			4		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Lo- 2000l Sost. Popac	,			
(iii)	Bonds, Debentures and Shares in companies	i	mi		_	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	pul	has	_	_	
(v)	Motor Vehicles (details of make, etc.)	lu	2			
(vi)	Jewellery (give details of weight and value)	vil	-	_		
(vii)	Other assets, such as values of claims / interests	Vus	_		_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ls.		-	_	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	nif		_		-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nip				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nộl				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description .	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	MP	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	
	(b) dues to departments dealing with supply of water	_	
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
P. Wall	(iv) Property Tax		

C. Personal Detail

GPF/CPF7PRAN No.	:-	PTS/BLA-1098
Gender	:-	PTS/BLA - 1098 F (M/F)
Date of Birth	i-	14041962 (DD/MM/YYYY)
Class/Group	:-	C. (A/B/C)
Cadre	:-	
Harra District		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
knowledge and be		Signature
Place: PATNA		Designation: Afre Attendance
Date: 03-3-2	×22	Department: Pollor Wolfan Suble, Puhro

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.